

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-08-2024 AT 10:30 AM**

**Company Petition IB/98/2021
AND
IA(IBC) 707/2024 in Company Petition IB/98/2021
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Harikrishna Polavarappu & Varam Bio Energy Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA(IBC) 707/2024

Learned Counsel Ms Sarvani Desi Raju, for applicant present physically.
Learned Counsel Mr K Purnachandra Rao, for respondent present physically.
Notice to Personal Guarantor by way of publication effected. Personal Guarantor called absent. Service held sufficient. Treated that Personal Guarantor has no objections. As this Tribunal is engaged in hearing the old matters, matter adjourned to 18.09.2024, for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)